

From
The Principal District & Sessions Judge (HQs),
Delhi.

To
The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(2)/2023/ 1823

Dated, Delhi the 8 SEP 2023

Sub : Appointment to Delhi Judicial Service.

Sir,

With reference to letter No. 6134/DHC/Gaz.IIB/G-7/2023 dated 29.08.2023, on the subject cited above, it is informed that Shri Shubham Gupta, newly appointed Officer of Delhi Judicial Service has appeared before me and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, along with joining report is enclosed herewith .

Yours faithfully,

Barkha Gupta
18/9/23
(BARKHA GUPTA)

Officiating Principal District & Sessions Judge (HQs),
Delhi

Encl. As above

F.5(2)/2023 69802-832

Dated, Delhi the 18/9/23

Copy forwarded for information and necessary action to:-

- ✓ The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi along with copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi along with copy of joining report of the above mentioned Judicial Officers.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Barkha Gupta
18/9/23
Officiating Principal District & Sessions Judge (HQs),
Delhi